

THE MINISTRY OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) No, Sir.

(b) Does not arise.

[Translation]

HURRA Scheme under Rajmahal Project

1599. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of COAL be pleased to state:

(a) whether the Government propose to start Hurra Scheme under the Rajmahal Project;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) At present there is no proposal to start Hurrah 'C' OC project under Rajmahal area of Eastern Coalfields Limited.

(b) Does not arise in view of reply to (a) above.

(c) Coal at Hurrah 'C' OC project is of inferior quality (Grade F & G). With this grade of coal the project is not economically viable and, as such investment decision for implementation of this project could not be taken. This project can only be taken up for mining if any consumer agrees to pay the cost plus price to make the project viable.

Pay Scales of Assistant

1600. SHRI RAJVEER SINGH : Will the Minister of FINANCE be pleased to state:

(a) whether the Government are considering the representation of employees working as Assistants in Central Government regarding the increase in revised pay scales; and

(b) if so, the details thereof and the time by which it is likely to be disposed of?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) No, Sir.

(b) Does not arise.

[English]

Jute Reservation Order 1987

1601. SHRIAMTI GEETA MUKHERJEE : Will the Minister of TEXTILES be pleased to state:

(a) whether the Government have any detailed plan to implement the Jute Reservation Order 1987;

(b) if so, the details of measures taken up by the Government for implementing the 50% of Cement Packaging in Jute Bags; and

(c) the measures taken up by the Government to advise the Ministry of Fertilizers for strict compliance of Jute Reservation Order 1987?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) Yes, Sir.

(b) Implementation of Reservation Order for Cement Packaging in Jute Bags upto 50% of Cement production has remained unsatisfactory for various reasons. There have been spate of litigation numbering about 30 in various High Courts filed by Cement Workers Unions, Consumer bodies etc. Steps have been taken to contest these cases appropriately. At the same time application for transferring to these similar matters have been filed in the Hon'ble Supreme Court.

(c) Under this Ministry's directive, Deptt. of Fertilizers under Ministry of Chemicals & Fertilizers have issued appropriate instructions to all the Urea Manufacturing Units in the Country for strict compliance with the Jute Reservation Order, 1987.

Deaths in Coal Mines

1602. SHRI BASU DEB ACHARIA : Will the Minister of COAL be pleased to state:

(a) the number of people killed and injured in the accidents in coal mines in the country during the last three years, mine-wise and year-wise; and

(b) the amount of compensations paid for the deceased and injured?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) The number of people killed and injured in accidents in coal mines in Coal India Limited (CIL) and Singareni Collieries Company Limited (SCCL) during the last three years are given below :

	Company	No. of fatalities	No. of injuries
1995	CIL	192	612
	SCCL	21	191
1996	CIL	110	505
	SCCL	29	147
1997	CIL	112	437
	SCCL	35	125

Colliery-wise details are given enclosed Statement.